

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 8632 OF 2011
BEFORE THE REGISTRAR SUNIL THOMAS

U.P.JAL NIGAM & ANR.

Appellant (s)

VERSUS

L.I.C.EMP.COOP.HNG.SOCIETY LTD.& ANR.

Respondent(s)

Date: 23/10/2013 This Appeal was called on for hearing today.

For Appellant(s)

Ms. Mridula Ray Bharadwaj,Adv.

For Respondent(s)

Mr. K.K. Mohan,Adv.

Mr. Adarsh Upadhyay ,Adv

Mr.Upendra Mishra,adv.

Mr.Vinay Garg,adv.

UPON hearing counsel the Court made the following
O R D E R

Both the parties have not filed the statement of cases inspite of time granted by the Hon'ble Judge in Chamber. Hence, list the matter before the Hon'ble Court with an appropriate office report, indicating the non-filing of statement of cases by both sides.

			((Sunil Thomas)	
			Registrar	